

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 6002
ANSWERED ON 01.04.2026

STAR RATING OF MINES

6002. SHRI LUMBARAM CHOUDHARY:
SMT. HIMADRI SINGH:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:
SHRI DAMODAR AGRAWAL:
SHRI VISHNU DAYAL RAM:
SMT. MAHIMA KUMARI MEWAR:
SHRI YOGENDER CHANDOLIA:
DR. BHOLA SINGH:
SHRI BIDYUT BARAN MAHATO:
SHRI KHAGEN MURMU:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of MINES be pleased to state:

- (a) the total number of mining leases evaluated under the Star Rating of Mines framework in the Country during the last three years specially for coal and major minerals in Shahdol, Umaria and Anuppur district of Madhya Pradesh, year and State/UT-wise;
- (b) the number of mines that have achieved three-star, four-star, five-star and seven-star ratings during the said period including Shahdol Lok Sabha Constituency;
- (c) the number of mining leases that failed to achieve the minimum three-star rating; and
- (d) the action taken by the Government including suspension of operations or compliance measures against such non-compliant mines?

ANSWER

THE MINISTER OF STATE FOR COAL AND MINES
(SHRI SATISH CHANDRA DUBEY)

(a): As per Policy for Star Rating of Coal Mines, rating awarded to Coal mines of Shahdol, Umaria and Anuppur district of Madhya Pradesh during last three evaluation years are given below:

Name of the district	No. of Coal mines evaluated under Star Rating framework		
	F.Y.2021-22	F.Y.2022-23	F.Y.2023-24
Umaria	5	6	6
Shahdol	7	8	9
Anuppur	9	11	12

As per records, there are no mines of major minerals in Shahdol and Umaria district. However, there are 3 mines in Anuppur district of Madhya Pradesh, out of which 2 mines remained non-operational during the last three years and one mine which was operational has been evaluated.

(b): Details of rating achieved by Coal mines falling under Shahdol Lok Sabha constituency are given below.

Review period	Three Star	Four-star	Five-star	Seven Star
F.Y.2021-22	14	4	1	There is no provision for awarding Seven Star Rating under Star Rating Policy for Coal mines.
F.Y.2022-23	7	7	2	
F.Y.2023-24	10	5	3	

For major minerals, one mine in Shahdol constituency achieved 3-star rating consistently during the years 2021-22, 2022-23 and 2023-24.

(c): Number of mines of Shahdol Lok Sabha constituency which failed to achieve the minimum three-star rating during last three years are given below.

Review period	Coal mines	Major Mineral Mines
F.Y.2021-22	2	2
F.Y.2022-23	9	2
F.Y.2023-24	9	2

(d): As per Rule 35(4) of MCDR, 2017, it is mandatory on the part of every holder of a mining lease to achieve at least three-star rating within a period of four years from the date of commencement of mining operations and thereafter maintain the same on year- on- year basis. If the lease holder fails to achieve the minimum 3-star rating, the mine is issued show cause notice to qualify for star rating. In case of non-compliance, operation of the mine is suspended. The suspension is revoked after verification through inspection of compliance of star rating requirement.
